

**HIGH COURT OF CHHATTISGARH, BILASPUR**

**NOTIFICATION**


No. 4445 /Registrar(Judicial)/2020

Bilaspur, Dated: 18.05.2020

Vide order dated 18.05.2020 Hon'ble the Chief Justice has been pleased to renominate **Hon'ble Mr. Justice Goutam Bhaduri**, Judge, High Court of Chhattisgarh, Bilaspur to try the Election Petitions (including state assembly election) as required by Rule 296, Chapter XVIII of High Court of Chhattisgarh Rules, 2007 and sub-section 2 of Section 80-A, Representation of People Act, 1951.

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BY ORDER OF HON'BLE THE CHIEF JUSTICE

 18.05.2020  
(Neelam Chand Sankhla)  
Registrar General